

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.531/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Priyotosh Paul -Versus- KND Engineering & Technologies Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. RATNANKO BANERJI SR. ADV RESPONDENT
2. Ms. URMILA CHAKROBORTY ADV
3. Mr. TARUN AICH ADV

A. Ch
Adv
24.10.2017

~~Mr. RATNANKO BANERJI~~

Nilay Sengupta
adv.

Petitioner.

Nilay Sengupta
adv.
24.10.2017

ORDER

Ld. Counsel for the petitioner and the Ld. Sr. Counsel for the respondents are present.

Ld. Sr. Counsel for the respondent made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 3 days with a copy in advance to the opposite party.

List the matter on 14/11/2017.

JK

(Jinan K.R.)
Member (J)

VPS

(Vijai Pratap Singh)
Member (J)